

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3479-JK (LD) of 2022
DATED:- 06 - 06 - 2022

Sanction is hereby accorded to the appointment of Officer of Social Welfare Department (Mission Directorate, ICDS) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)


Secretary to Government

Dated:- 06 - 06 - 2022

No:- LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government)

Annexure to the Government Order No. 3479-JK(LD) of 2022 dated 06.06.2022

S No	Title of the Case	OIC
1	CCPD/09/2021 Titled Rakia Begum Vs Sheetal Nada And Ors	Davinder Singh Katoch, Joint Director, ICDS
2	CCPS 263/2015 Titled Nagina Kouser Vs Sanjeev Warma	Ab Aziz, CPDO Mendher
3	SWP NO. 1069/2013 Titled Arzam Kouser Vs State An Ors	Naseer Ahmad CDPO Rajouri
4	SWP No. 2858/2014 Titled Mehbooba Jahan Vs State And Ors	
5	Swp NO. 1090/2014 Titled Kehm Lata Vs Shivali And Ors	
6	SWP No. 50/2019 Titled Sahida Parveen Vs State And Ors	Adil Bashir CDPO Sarankot
7	OWP No. 282/2015 Titled Inhabitants Of Village Panthal Vs State And Ors	Ravendar Kour, CDPO Ramaban
8	WP(C) No. 1060/2022 Titled Tahira Naseem Vs UT Of J&K And Ors	Israr Bukhari, CDPO Manjakoot
9	M.A 415/2022 And OA No. 1588/2021 Titled Aijaz Ahmad Vs UTU Of J&K And Ors	Davinder Singh Katoch, Joint Director, ICDS

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